

facilities available at various transmitting centres. There is, therefore, no proposal at present to distribute this service via INSAT-1D.

[*Translation*]

### **Border Wing of CBI**

671. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether any Border Wing is existing in Central Bureau of Investigation (CBI) and if so, since when; and

(b) the number of cases filed by this wing in the last three years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir. Since October, 1985.

(b) The number of cases filed by Border Wing during last three years are as under:

1988: Nil.

1989: 4 cases.

1990: 3 cases.

[*English*]

### **Ban on Playing of a Song from a Film Titled 'Indira'**

672. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether in the first week of October 1990, AIR banned the playing of the song of a film titled 'Indira';

(b) if so, the details of the title of the

song;

(c) the reasons for which it was banned;

(d) whether Government propose to lift the ban; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The title of the film as intimated by producer was 'Indira' and the first line of the song was "Satya Mev Jayte, Satya Mev Jayte, Indira Usko Kahte".

(c) The song in question was not in conformity with the guidelines followed by All India Radio for approval of film songs for broadcast; and

(d) and (e). No, Sir. The reasons are those cited at "C" above.

### **I.C.D.S. Projects in Karnataka**

673. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) the number of Integrated Child Development Services projects functioning in Karnataka as on 15 December, 1990;

(b) the number of beneficiaries of these projects; and

(c) the measures taken to extend it to Talukas not yet covered by these projects?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE

(SHRI RAMJI LAL SUMAN): (a) 106 centrally sponsored Integrated Child Development Services (ICDS) projects have been sanctioned in Karnataka upto 31.3.1990. In addition, 29 projects have been sanctioned by the State Government in the State Sector. Out of these 111 ICDS projects have been

operationalised in the State of Karnataka upto 30th September, 1990.

(b) The number of beneficiaries covered in Karnataka by the operationalised projects upto 30th September, 1990 is as under:—

(i)	Children 0-6 years	1032340
(ii)	Pregnant women & Nursing mothers	149580
<b>Total:</b>		<b>1181920</b>

(c) The Integrated Child Development Services Scheme is being progressively expanded in uncovered areas from year to year depending on the availability of resources.

crude petroleum and cement has been below the target during the current year (April-November, 1990); and

(b) if so, the details of the projected target production/of these industries in terms of quantum as well as percentage during the year so far, and how does it compare with that in the same period previous year?

#### **Production of infrastructural Industries**

674. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the production of infrastructural industries like electricity, coal, saleable steel, petroleum refinery products,

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). The position is as indicated below: